

**UTTAR PRADESH SHASAN**  
**GOPANANUBHAG-3**

The Governor is pleased to order the publication of the following English translation of Notification No. 592/2021-CX-3, dated 27 December, 2021 for general information:

**NOTIFICATION**

**No. 592/2021-CX-3**

**Lucknow, Dated: 27 December, 2021**

WHEREAS the premises named, detailed and described in the Schedule given below is a place used for storage and distribution of Most Inflammable Petroleum product;

AND WHEREAS information with respect thereto, destruction or obstruction thereof or interference therewith would be useful to an enemy;

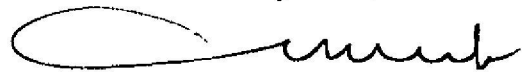
AND WHEREAS in pursuance of clause (1) of Article 258 of the constitution of India, the Ministry of Home Affairs, Government of India have vide their Notification S.O. no. 1285 dated 4<sup>th</sup> May, 1963, published in part II, Section 3, Sub-Section(ii) of the Gazette of India, Extraordinary dated 11<sup>th</sup> May, 1963, entrusted the functions of the Central Government to the state government of Uttar Pradesh in relation to any matter Specified in sub-clauses(c) and (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act no.19 of 1923);

NOW, THEREFORE, in exercise of the powers under sub-clause (d) of clause (8) of section 2 of the aforesaid Act, the Governor is pleased to declare the premises named, detailed and described in the Schedule given below to be a "prohibited place" for the purposes of the aforesaid Act and to direct that a copy of this notification in English and in the vernacular of the locality be affixed to the said premises.

**Schedule**

<i>Name and specifications of the Prohibited Place</i>	
Hindustan Petroleum Corporation Limited, Gonda L.P.G. Plant, Jankinagar, Gonda Bahraich Road, Gonda-271001.	
<i>In East</i>	Gonda-Bahraich Road.
<i>In West</i>	BPCL Depot.
<i>In North</i>	Road and Gonda Barabanki Railway Division.
<i>In South</i>	Approach Road to IOCL and BPCL.

By order,



(Awanish Kumar Awasthi)  
Additional chief Secretary